GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 1642 TO BE ANSWERED ON 08.03.2016

Yettinahole Water Project

1642. SHRI NALIN KUMAR KATEEL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government is aware that the State Government of Karnataka has initiated Yettinahole water diversion project without any study of economic feasibility and environmental impact on Western Ghats;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has taken up the matter with Karnataka; and
- (d) if so, the response of the State Government in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (d) During the year, 2012, the Government of Karnataka submitted a proposal to divert excess floodwater from west flowing rivers such as Yettinahole, Kadumanehole, Kerihole and Hongadallahole located in Sakleshpur of Hassan District and utilize the same for drinking water purpose. The said proposal was examined in the Ministry as well as by the Expert Appraisal Committee (EAC) for River Valley & Hydroelectric Projects in its meeting held on 26-27th December, 2012. The project neither proposes any hydroelectric power generation nor irrigation use/purpose to develop any command area. The EAC noted that the drinking water supply scheme does not attract the provisions of Environment Impact Assessment (EIA) Notification, 2006 and its subsequent amendment, 2009. Accordingly, the Ministry of Environment, Forest & Climate Change conveyed it to Karnataka Neeravari Nigam Limited, Government of Karnataka vide its letter dated 28.3.2013.
